MR, DEPUTY CHAIRMAN \ Well, that is over now. I will put the question. The question is:

"Tttat **leave be** granted to introduce a Bill further to amend the Rubber Act, 1947."

(Interruptions)

SOME HON. MEMBERS: No, no.

SHRI MANUBHAI PATEL: (Gujarat): It is a procedural matter. They staould accommodate.

SHRI ERA SEZHIYAN: If you assure me that this will be gone into by the Conunittee on Subordinate Legislation, . . . . (Interruptions)

SHRI SHIVRAJ V. PATIL: If the hon. Member wants, I can deliver a long lecture on it; but there ig no point in delaying it. Powers which are given under the i^ules are very clear.

MR. DEPUTY CHAIRMAN: I think, the hon. Minister can reply to fill these points at the consideration stage. Now, I put this again to vote. The question is:

"That leave be granted to introduce a Bill further to amend the Rubber Act, 1947."

The motion was adopted.

SHRI SHIVRAJ V. PATIL: Sir, I introduce t\*he Bill.

## THE ARCHITECTS (AMENDMENT) BILL, 1980.

Bill, 1982

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON); Sir, I beg to move ...

"That the following amendments made by the Lok. Sabha in the Architects (Amendment) Bill, 1980, be taken into consideration,, namely:—

Enacting Formula

1. 'That at page 1, line L <or "Thirty-first" substitute 'Thirty-third" '

Clause 1

'2. That at page 1, line 3, for "1980" substitute "1982"'.

The questio?! wag put and motion was adopted.

SHRI P. K. THUNGON: Sir, I beg to

"That the amendments made by the Lok Sabha in the Bill be agreed to."

The question was put and the mo~ tion was adopted.

## THE APPROPRIATION (NO. 2) BILL, 1980—CONTD.

SHRI ERA SEZHIYAN (Tamil Nadu): Mr. Deputy Chairman, Sir, I thank you for giving me an opportunity to speak on the Approriation Bill which ig before the House. Year after year, we have mentioned this fact the Appropration Bid is a statutory form for giving the authority to the Central Government to draw out of the Consolidated Fund of India certain sums which have already been